

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1725
ANSWERED ON:02.08.2000
OLD AGE HOMES
KOLUR BASAVANAGOUD;RADHA MOHAN SINGH;UMMAREDDY VENKATESWARLU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government have received proposals seeking annual grants for construction of Old Age Homes destitutes physically handicapped and women hostels from various State Governments and NGOs during the last three years;
- (b) if so, details and the present status thereof, State-wise;
- (c) whether any study has been conducted on the need of Old Age Homes over the next five years in the country;
- (d) if so, steps being taken to abridge the gap between the available space and likely requirement;
- (e) whether the Government have formulated a comprehensive policy for the all round welfare of aged/senior citizens;
- (f) if so, the details thereof; and
- (g) steps being initiated for implementation thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

- (a) Yes, Sir.
- (b) Statement is attached at Annexure I, II, III.
- (c) No, Sir.
- (d) Does not arise.
- (e) Yes, Sir. The National Policy on Older Persons was formulated and announced by the Government in January, 1999.
- (f)&(g) A statement giving the requisite information is at Annexure IV.

ANNEXURE I (A)

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.1725 for 2..8.2000 by Prof. Ummareddy Venkateswarlu, Shri Radha Mohan Singh and Shri Kolar Sasavanagoud Pending proposals under the scheme of Assistance for Construction of Hostels for Working Women and Day Care Centres for Children.

S.No	State/UT	No. of Pending Proposals
1.	Andhra Padesh	1
2.	Arunachal Pradesh	1
3.	Assam	3
4	Himachal Pradesh	1
5	Karnataka	1
6	Maharashtra	3
7	Madhya Pradesh	1
8	Nagaland	22
9	Punjab	2
10	Rajasthan	1
11	Tamil Nadu	1
12	Uttar Pradesh	2
13	Delhi	1

ANNEXURE I (B)

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.1725 for 2..8.2000 by Prof. Ummareddy Venkateswarlu, Shri Radha Mohan Singh and Shri Kolar Sasavanagoud. Women Hostels (funds sanctioned) during last three years.

(Rs.in lakhs)

S.No State/UT 1997-98 1998-99 1999-2000

	No.	Amount	No.	Amount	No.	Amount
1 Andhra Padesh	4	47.79	4	26.64	5	45.54
Arunachal Pra.	1	00.86				
2 Assam	1	04.76	1	04.99		
3 Bihar						
4 Gujarat	2	04.37	3	18.26	1	01.12
5 Haryana	2	51.72	1	10.60	3	44.52
6 Himachal Pradesh						
Jammu & Kashmir	1	21.22				
7 Karnataka	18	193.44	21	253.85	12	116.17
8 Kerala	8	45.60	12	125.62	17	172.85
9 Maharashtra	15	90.90	15	78.67	8	60.90
10 Madhya Pradesh	2	11.95	2	12.81	2	03.79
11 Manipur	1	06.50	1	01.33	2	17.54
12 Nagaland	1	05.47	1	01.46	2	13.25
12 Orissa	1	09.27	4	37.99	2	10.76
13 Punjab	1	12.45	2	15.24		
14 Rajasthan	3	09.95	1	02.11	1	00.71
15 Tamil Nadu	9	82.46	10	60.66	4	32.99
16 Tripura						
17 Uttar Pradesh	1	41.14	4	37.85	2	24.21
18 West Bengal	5	56.51	3	35.35	6	103.42
19 Delhi	2	80.33	1	28.43	2	39.91
20 Pondicherry		12.37				
21 Jammu & Kashmir						
22 Chandigarh	1	03.03				

Total 75 750.00 88 773.71 72 708.13

No. indicates the number of cases received and sanctioned for releases on instalment basis.

ANNEXURE II (A)

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.1725 for 2..8.2000 by Prof. Ummareddy Venkateswarlu, Shri Radha Mohan Singh and Shri Kolar Sasavanagoud.The sanctioned & pending proposals during the last three years under the scheme of Panchayati Raj Institutions/Voluntary Organisations/Self Help Groups for Construction of Old Age Homes/Multi Service Centres for Older Persons

S.No State/UT Number of Pending proposals

1. Andhra Padesh	24
2. Arunachal Pradesh	2
3. Assam	11
4. Goa	2

5. Gujarat	4
6. Haryana	7
7 Himachal Pradesh	6
8. Karnataka	3
9. Kerala	6
10. Maharashtra	3
11. Madhya Pradesh	2
12. Manipur	8
13. Meghalaya	3
14. Mizoram	4
15. Nagaland	2
16. Orissa	1
17. Punjab	4
18. Rajasthan	3
19. Tamil Nadu	10
20. Tripura	2
21. Uttar Pradesh	33
22. West Bengal	16
23. Jammu & Kashmir	4
24. Pondicherry	1
25. Chandigarh	1
26. Delhi	2
Total	164

ANNEXURE II (A)

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.1725 for 2..8.2000 by Prof. Ummareddy Venkateswarlu, Shr0 Radha Mohan Singh and Shri Kolar Sasavanagoud Number of cases along with the amount released under the Scheme of Construction of Old Age Homes/Multi Service Centres

		(Rs. in Lakhs)				
		1996-97	1997-98	1998-99	1999-2000	
State	No.	Amount	No.	Amount	No.	Amount
1. A.P.	- - -	- - -	- - -	5	50.00	
2. Assam	- -	1	2.50	4 38.94	2 28.86	
3. Haryana	- -	4	10.00	3 23.50	3 29.00	
4. H.P.	- -	- - -	1	10.00		
5. Kerala	- -	1	2.50	5	17.50	- -
6. Maharashtra	26	130.00	-	- -	- -	
7. Orissa	- -	- -	1	3.50	- -	
8. Punjab	- -	1	10.00	3	20.50	4 31.50
9. Rajasthan	- -	1	2.50	1 5.00	1 10.00	
10. Tamilnadu	- -	1	2.50	1	12.00	1 10.00
11. U.P.	- -	-	-	2	24.49	2 27.00
12. W.B.	- -	-	- 1	3.70	1 10.00	
13. Pondy.	- -	-	- 1	6.00	- -	
14. Manipur	- -	-	- -	1 10.00		
15. Chandigarh	- -	-	- -	1 10.00		
16. New Delhi	- -	-	- -	1 10.00		
26	130 9	30 22	155.13	23	236.36	

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question no. 1725 for 2.8.2000 by Prof. Umareddy, Shri Venkateswarlu, Shri Radha Mohan Singh and Shri Kolar Sasavangoud under the scheme to Promote Voluntary Action for Persons with Disabilities.

Name of the State	1997-98		1998-99		1999-2000	
	Number	Amount	Number	Amount	Number	Amount
Assam	1	1.00	1	2.76		
Delhi	2	4.00	2	4.00		
Gujarat						
Haryana			1	2.00		
Karnataka	1	1.00				
Kerala	1	1.20				
Manipur			1	2.00		
Madhya Pradesh			1	1.00		
Punjab	1	2.00				
Rajasthan	1	2.00	1	1.00		
Uttar Pradesh			1	2.25	2	4.25
Total	5	8.00	7	13.21	5	9.25

Note:- No proposal is pending under the scheme.

ANNEXURE-IV

STATEMENT REFERRED TO IN REPLY TO PARTS (F) AND (G) OF LOK SABHA UNSTARRED QUESTION NO. 1725 2.8.2000 BY PROF. UMMAREDDY VENKATESWARLU, SHRI RADHA MOHAN SINGH AND SHRI KOLUR BASAVANA REGARDING OLD AGE HOMES.

(f) The policy provides a broad framework for inter sectoral collaboration and cooperation both within the Government as well as between Government and non-Governmental agencies. In particular the policy has identified a number of areas of intervention including financial security, health care and nutrition, shelter, education, welfare protection of life and property etc. for the well being of older persons in the country. The policy recognizes the role of the Ngo sector in providing user friendly affordable services to complement the endeavours of the State in this direction. While recognizing the need for promoting productive ageing, the policy also emphasizes the importance of the family in providing vital non-formed social security for the older persons. To facilitate implementation of the policy the participation of Panchayati Raj Institutions, State Governments and different Departments of the Government of India is envisaged with the coordinating responsibility resting with the Ministry of Social Justice & Empowerment.

(i) National Council for Older Persons (NCOP) has been set up on 10th may, 1999 to operationalize the Policy. The first meeting of NCOP was held at new Delhi on 13th June, 2000. The members discussed the draft Action Plan for implementation of the National Policy on Older Persons. The process of finalization of Action Plan is in progress.

(ii) Aadhar has been set up to function as Secretariat of NCOP. It is being administered by Agewell Foundation, an NGO, with the financial assistance from the Ministry. The major activities of Aadhar include receiving and taking follow up action on representations, the complaints and grievances of older persons.

(iii) Both the ongoing schemes of the Ministry for welfare of older persons have been reviewed and revised in the light of the National Policy.

(iv) The Ministry commissioned a project called OASIS (an acronym for Old Age Social and Income Security) and appointed an 8 Members Expert Committee, headed by Dr. S.A. Dave, former Chairman of UTI, to examine policy questions connected with old age income security in India and submit its recommendations to the Government. The Committee submitted its final report on 11.1.2000.

(v) On the request of this Ministry, Chief Justice of India advised Chief Justices of all High Courts in the country to ensure expeditious disposal of Court Cases involving Older Persons.

(vi) Union Health Ministry has issued instructions to all the State Government/UT Administrations for provision of separate queues for older persons at all stages.

(vii) At the initiative and with the financial assistance of this Ministry, a Telephone Helpline for older persons has been started by an NGO called Agewell Foundation. This Helpline is functional from April, 1999.

(vii) National Institute of social Defence has started a three months course for home care of elderly disabled persons. This course will help to prepare a cadre of Geriatric Animators to render comprehensive care to the aged in their homes and in the community.